

DIVISION BENCH

ITEM NO.102

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP (IB) No.49/ALD/2021

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 23rd July, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	KEELER INDUSTRIES LIMITED V/S LDR DEVELOPERS PVT LTD
UNDER SECTION	7 IBC

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Ms. Komal Bihani, Proxy for : *For the Financial Creditor*
Sh. Shubham Paliwal, Adv.

Sh. Anil Kumar, PCS : *For the Corporate Debtor*

ORDER

Ld. Counsels representing the parties are present.

- 1.** Ld. Proxy Counsel, Ms. Komal Bihani appears on behalf of the Financial Creditor, who seeks an adjournment on the ground that the learned arguing counsel, Sh. Shubham Paliwal is not available today.
- 2.** Let the matter be adjourned for final hearing on 3rd September, 2024. It is made clear that no further adjournment would be granted to either of the parties on the next date of hearing.

-Sd-
(Ashish Verma)
Member (Technical)

-Sd-
(Praveen Gupta)
Member (Judicial)

23rd July, 2024

Kavya Prakash Srivastava
(Stenographer)